

request that the following item may be included in the next week's agenda.

Various irrigational projects of Rajasthan have been stalled due to inter-State water disputes. Efforts to solve them should be made at the higher level.

[English]

SHRI ANNA JOSHI (pune): I request that the following may be included in the next week's agenda:

Declaration of National Highways in Maharashtra State.

Shifting/closures of the Central Technological Research Institute, Nagpur.

SHRI SRIBALLAV PANIGRAHI (Deogarh): I request that the following items may be included in the next week's agenda:

Problems of Public Sector Units, particularly Fertiliser Plant, Talcher (FCI).

Evasion of income-tax by different Trusts including the Kalinga Trust in Orissa.

SHRI GUMAN MAL LODHA (Pali): I request that the following may be included in the next week's agenda:

Inclusion of Rajasthani language in 8th schedule to the Constitution.

The proposal of shifting of Railway Workshop from jodhpur and retrenching 3000 employees should be abandoned and the workshop should be utilised for Broadgauge coaches repairs and manufacturing.

[Translation]

SHRI NITISH KUMAR (Barh): Mr. Deputy, Sir, I request that the following items

may be included in the next week's agenda:

Allocation of funds should be made for construction of new power projects for the development of Bihar and immediate clearance should be given to them.

14.50 hrs.

BUSINESS ADVISORY COMMITTEE  
Eighteenth Report

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to move:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 30th July, 1992."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 30th July, 1992."

(Interruptions)

14.50 1/2 hrs.

BUSINESS OF THE HOUSE

[English]

SHRI BHOGENDRA JHA (Madhubani): Sir, I have not made my submissions.

MR. DEPUTY-SPEAKER: Mr. Jha, you please make your submissions.

(Interruptions)

MR. DEPUTY-SPEAKER: Only the written text will go on record.

SHRI BHOGENDRA JHA (MADHUBANI): I request that the following items may be included in the next week's agenda:-

1. U.S.A. seeking U.N. sanction for another aggression against Iraq.
2. On-going Indo-Nepalese talks on Multi-Purpose River Projects. (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Before that I want to make one point on the Fourth item. In Mr. Choudhury's Motion, the Committee also recommends that discussion on the Eighth Five Year Plan may be taken up on Wednesday, the 19th August, 1992. The Eighth Five Year Plan document is yet to be circulated to us. I want an assurance from the government that it will be discussed on the 19th of August. Because, it is a fat volume, unless, it is circulated early, it will be impossible to take that up for discussion on the 19th August. So, I want an assurance from either the finance Minister or the Parliamentary Affairs Minister on this.

When do you propose to circulate the Eighth Five Year Plan document to hon. Members so that there can be a discussion.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): I have already written a letter to the Planning Minister Yesterday, after we had the B.A.C. Meeting. He is the person who is to do it. I have already sent the letter to the Planning Minister to do so.

14.53 hrs.

BUSINESS ADVISORY COMMITTEE-  
CONTD.

**Eighteenth Report**

[English]

MR. DEPUTY-SPEAKER: The question is:

(ii) Doordarshan & AIR coverage of 25th Olympic Games at Barcelona, Spain

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 30th July, 1992."

*The motion was adopted.*

14.54 hrs.

[English]

DEMANDS FOR EXCESS GRANTS  
(GENERAL) 1988-89

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANIARAM POTDUKHE): I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants in respect of the Budget (General) for 1988-89. (Placed in library see. No. Lt - 2407A92)

14.55 hrs.

STATEMENT BY MINISTER

(ii) Doordarshan and Air coverage of 25th Olympic Games at Barcelona, Spain

[English]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI AJIT PANJA):

Doordarshan:

Doordarshan has made arrangements for covering the 25th Olympics at Barcelona. Approximately 110 hours of coverage, live as well as the recordings of the games, would be provided by Doordarshan. The opening ceremony has already been telecast live on 25th July, 1992. The closing ceremony will also be telecast live on 10th August, 1992. The semifinals and finals of hockey and football, the finals of volleyball, badminton and women's singles tennis would also be shown live. The other games which